

**Central Administrative Tribunal
Principal Bench**

**CP No.446/2015
OA No.2235/2013**

New Delhi, this the 16th day of November, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Vijay Kumar,
S/o Late Shri Chhotey Lal,
R/o F-66, Shyam Vihar Phase-I,
Deendarpur Village, Najafgarh,
New Delhi.
2. Shiv Kumar, S/o Late Shri C.K. Tyagi,
R/o RZ C-19, Pratap Garden, Uttam Nagar,
New Delhi-110059.
3. Bhushan Kumar, S/o Late Shri Lachhaman Das,
R/o Sector-V, House No.827, R.K. Puram,
New Delhi.
4. Ajit Kumar, S/o Late Shri Ishwer Singh,
R/o H-295, Raj Nagar-II, Palam Colony,
New Delhi-110045.
5. Angad Dhwaj S/o Late Shri Anokhey Lal,
R/o H-16-A, Gali No.20, Jai Prakash Nagar,
Delhi-110053.
6. Vinod Kumar, S/o Sh. Laxman Prasad,
R/o C-269, Pul Prahlad Pur,
New Delhi-110044.
7. Ram Singh S/o Late Sh. Chhotey Lal,
R/o H. No.305/1, Bagh Kade Khan,
Kishan Ganj, Delhi.
8. Prem Prakash, S/o Late Sh. Hari Ram Yadav,
R/o H.No.89, Vill & PO Khanpur,
New Delhi-110062.
9. Hoshiar Singh, S/o Late Shri Pratap Singh,
R/o D-158, East Kidwai Nagar,
New Delhi-110023. ... applicants.

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri G. Mohan Kumar
Secretary,
Ministry of Defence, South Block,
New Delhi.

2. Shri J. Sikend
Engineer-in-Chief,
MES, Army Head Quarter,
Sena Bhawan, New Delhi.
3. Shri N. K. Jain
Commander Works Engineer (P),
MES Headquarters,
Delhi Cantt.10.
4. Shri Anand Mordecai
Garrison Engineer (P),
West, Delhi Cantt.10.
5. Shri Amit Ranjan
Garrison Engineer E/M,
Base Hospital, Delhi Cantt.10.
respondents

(By Advocate : Shri T. A. Ansari)

ORDER (ORAL)

Justice Permod Kohli, Chairman :

Shri Yogesh Sharma, learned counsel for the applicant submits that the order of this Tribunal stands implemented. He has instructions not to press this Contempt Petition.

2. In this view of the matter, this contempt is rendered infructuous.
Proceedings dropped.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

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